

## BROCHURE

The High Court of Orissa is the highest court of judicature of the state. It was established on 26th July 1948 by Orissa high court order 1948. There are 30 District courts working under Orissa high court jurisdiction.

The library attached with High court is named as “**Orissa High Court Judges’ Library**”. The library has a total collection of around 66,000 legal documents to support the need of the Hon’ble judges and the courts, which includes Text books, Bare Acts, Commentaries, Commission Reports, Gazettes and Journals etc.



The library is in the process of automation by e-granthalaya software. Application of Information Technology for providing

expeditious and efficient information services has been a thrust area of Judges' Library. The information desired by the Hon'ble Judges through Internet and CD-ROM Databases are being subscribed by the Library. The library provides services like Issue/Return of books, journals and reprography service to the Courts, Residential office of the Judges. The Lawyers are also allowed to avail the library facility. It maintains twenty-two Courts' Libraries and nineteen Residential Libraries of Hon'ble Judges. Library Staff are also deputed during Court Proceedings to provide the cited books and other materials to Hon'ble Judges at the time of hearing in the Courts.

